

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: STEEL KONNECT (INDIA) PRIVATE LIMITED Date of Commencement of Liquidation: 28-01-2020; List of Stakeholders as on Date: 20-01-2021; Name of IP: Mr. Kedarram Ramratan Laddha; Process Number: ; Last 5 digitof registration number: 11115

| Sl. no. | Category of stakeholders | Summary of claims received | | Summary of claims admitted | | Amount of contingent claims | Amount of claims rejected | Amount of claims under verification | Details in annexure |
|---------|---|----------------------------|--------------|----------------------------|--------------|-----------------------------|---------------------------|-------------------------------------|----------------------------|
| | | No. of claims | Amount (Rs.) | No. of claims | Amount (Rs.) | | | | |
| 1 | Unpaid insolvency resolution process costs | 0 | 0 | 0 | 0 | 0 | 0 | 0 | NA |
| 2 | Liquidation costs incurred till date | 0 | 7901819 | 0 | 7901819 | 0 | 0 | 0 | NA |
| 3 | Secured financial creditors | 6 | 3048341154 | 6 | 3006231665 | 0 | 42109489 | 0 | Annexure 3 |
| 4 | Unsecured financial creditors | 2 | 6811147 | 1 | 4926832 | 0 | 1884315 | 0 | Annexure 4 |
| 5 | Operational creditors (Workmen) | 10 | 871626 | 0 | 0 | 0 | 871626 | 0 | Annexure 5 |
| 6 | Operational creditors (Employees) | 90 | 32043975 | 64 | 17675905 | 0 | 14368070 | 0 | Annexure 6 |
| 7 | Operational creditors (Government Dues) | 2 | 254708218 | 2 | 37896365 | 0 | 16811853 | 0 | Annexure 7 |
| 8 | Operational creditors (other than Workmen, Employees and Government Dues) | 32 | 120008771 | 18 | 39543595 | 0 | 80465176 | 0 | Annexure 8 |
| 9 | Other stakeholders, if any (other than financial creditors and operational creditors) | 1 | 230118270 | 0 | 0 | 0 | 230118270 | 0 | Annexure 9 |
| Total | | 143 | 3700804980 | 91 | 3114176181 | 0 | 386628799 | 0 | |